

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

105. C.P.(IB)-2321(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **24.06.2024**

NAME OF THE PARTIES: SDA Developers LLP

V/s.

Deron Properties Ltd..

**Appearance**

For Petitioner : Adv. Swapnil Sangle I/b Adv. Chaitanya B. Nikte

For Respondent : Someone appeared but did not mark appearance

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Ld. Counsel for both the parties submit that parties have arrived at settlement and settlement agreement has to be executed. We note that matter is pending for long time, no further adjournment would be granted. List on **19.07.2024** for reporting settlement/final hearing.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Harshada---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)